

together with copies of certain resolution etc. relating to grievances of staff consequent to the orders shifting the Construction Offices from Calcutta to Bilaspur has been received from the South Eastern Railwaymen's Union.

(c) and (d). No special action was necessary. The position was explained on the floor of the House by the Deputy Minister for Railways on 27-3-1962 in his reply to the Railway Budget Debates. The attention of the House is also drawn to the reply given to Starred Question No. 1058 in this House on 25-5-1962.

Railway Bridge Mishap in Moradabad

3016. Shri Bibhuti Mishra: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a railway bridge mishap took place in Moradabad in May, 1962;

(b) if so, the damage incurred; and

(c) the cause of the mishap?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes. An accident took place on 27-5-1962 at the Solani Bridge at mile 490/8-18 between Dausni and Landhaura stations on Moradabad Division.

(b) The end panels of the bottom chords and one cross girder of a 150 ft. span girder were damaged. The cost of the damage is estimated as Rs. 6,500. As a result of the accident, one man lost his life, and 19 were injured, out of which 4 received grievous injuries.

(c) An enquiry is in progress to determine the cause of the accident.

सहकारी समितियां

३०१७. श्री विभूति मिश्र : क्या सामुदायिक विकास, पंचायती राज और सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सरकार छोटे आकार की सहकारी समितियों को

अपना रही है जबकि रिजर्व बैंक बड़े आकार की सहकारी समितियों को बढ़ावा देने के पक्ष में है; और

(ख) यदि हां, तो इस के क्या कारण हैं ?

सामुदायिक विकास, पंचायती राज और सहकार मंत्रालय में उपमंत्री (श्री श्यामधर मिश्र) : (क) जी नहीं। प्राथमिक कृषि उद्योग समितियों के संगठन तथा आकार के प्रतिरूप के बारे में जो नीति सम्बन्धी निर्णय किये गये हैं वे सरकार तथा रिजर्व बैंक के समत निर्णयों के आघात पर हैं।

(ख) प्रश्न ही नहीं उठता।

Jet Flights by Air India International

3018. Shri Ravindra Varma: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that the Intercontinental jet flights of the Air India International on routes to Europe and New York are frequently subjected to delays of more than 12 hours;

(b) if so, whether Government will lay on the Table a statement showing the number of such flights which have been subjected to such delays during the last three months;

(c) whether any enquiry has been made into the causes of these frequent delays; and

(d) if so, the result thereof?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) During the period March to May, 1962, only three Air-India's Jet flights, on these routes, were delayed by more than 12 hours.

(b) to (d). A statement giving brief details of the flights delayed and causes thereof is placed on the Table of the House. [See Appendix IV annexure No. 25].

According to normal procedure, all delays on all counts are